

High Court of Jammu and Kashmir at Jammu

ORDER

No:- 113

Dated:- 25/4/2019

Sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers in pursuance of Rule 15(1) of SRO 53 dated 01.03.2007:-

Sr.No	Name of the officer S/Shri
1.	M.S.Parihar, Special Judge Anti-Corruption (CBI Cases), Srinagar;
2.	Virender Singh Bahu, 2 nd Additional District & Sessions Judge, Jammu;
3.	Mohammad Rafiq Chak, Forest Magistrate, Srinagar;
4.	Yash Paul Sharma, Municipal Magistrate, Srinagar;
5.	Romesh Lal, Sub Judge/ Special Mobile Magistrate, Udhampur;
6.	Manzoor Hussain, Munsiff, Sumbal;
7.	Jehangir Ahmad Bakshi, Munsiff, Sopore.

By Order

(Mohammad Yasin Beigh)

Joint Registrar (Adm.)

No:- 2023-30/RS Dated:- 25/4/2019

Copy to the:-

1. Shri _____
2. Chief Accounts Officer, High Court of J&K, Jammu.

Joint Registrar (Adm.)